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August and if you do not want to take any concrete steps to ease the situation, then, I shall reiterate here that a discussion be held on it

I would urge upon the hon. Minister to include this issue relating to the situation in North East in the agenda of the Business Advisory Committee for the next week, because the House is going to be adjourned sine-die on 26th of the month and there will be no sitting for 2 months. Therefore, I warn the House that the situation of North-East will worsen further during the ensuing two months. Therefore, this report, in its amended form should be presented before the House for discussion.

[English]

MR. DEPUTY-SPEAKER: The guestion is:

> "That this House do agree with the Forty-fourth Report of the Business Advisory Committee presented to the House on the 17th August, 1994."

The motion was adopted.

13.22 hrs

MATTERS UNDER RULE 377

(i) RE: Need to drop the proposal of allowing dairies in private sector in certain of gujarat where dairies in coop. sector are working

[Translation]

SHRI N.J. RATHVA (Chhota Udaipur): Mr. Deputy Speaker, Sir, the milk producers of Gujarat are vehemently opposing the proposal of the Central Government allowing Private Sector Dairies to work in the Cooperative Sector. It is a well known fact that the Dairies in the Private Sector used to exploit these milk producers when there were no Co-operative Sector Diaries in the area. Therefore, it is not only natural but also appropriate that the milk producers of Gujarat should oppose the proposal of allowing Private Sector Dairies to work in the Co-operative Sector.

The District Cooperative Milk Producers Association of Mehsana, Sabarkantha, Banaskantha, Baroda, Rajkot, Bharuch, Ahmedabad. Panchmahal. Gandhinagar, Khera and Balsod districts have passed many resolutions against the Government proposal to express their resentment. The milk producers' agitation in Guiarat can take serious turn if the Central Government, does not withdraw this permission

Therefore, I urge upon the Central Government to take effective steps in this connection and mitigate the problems of the milk producers of Gujarat by withdrawing forthwith the sanction granted to the proposal of allowing Private Sector Dairies to work in the Cooperative Sector. This is in the best interest of the milk producers of Gujarat.

> (ii) RE: Need for construction of a dam on kosi river in Saharasa. Bihar with A view to finding a permanent solution to the problem of floods in this area.

[Translation]

SHRI SURYA NARAYAN YADAV